NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 45(ND)16 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2016

NAME OF THE COMPANY: M/s. Sh. Rishi Kumar Goel & Anr. V/s. M/s. Pee Cee Castings Pvt. Ltd

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATUR

1. Jestender Gupta / Adv. Festivant Lister.

2. Anisha Gupta / Adv. Petitioner Lister.

ORDER

The settlement is still in progress. Ld. Counsels pray for an adjournment. At their request, the matter is adjourned to 06.09.2016.

(Ina Malhotra) Member Judicial

SdL

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(R.Varadharajan) Member Judicial